

**IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT
THE HONOURABLE MR.JUSTICE N.NAGARESH
FRIDAY, THE 24TH DAY OF APRIL 2020 / 4TH VAISAKHA, 1942
WP(C) TMP NO. 143 OF 2020**

Petitioners:

1. The Peruvallur Service Co-operative Bank Limited No. D 1979, Parambil Peedika, Malappuram District Represented by its Secretary.
2. The Oorakam Service Co-operative Bank Limited No. F 1447, Oorakam Melmuri, Malappuram District, Represented by its Secretary.
3. The Tirurangadi Service Co-operative Bank Limited No. F 1185, Tirurangdi, Malappuram District Represented by its Secretary.
4. The Puthupparamba Service Co-operative Bank Limited No. M 822, Puthupparamba, Malappuram District Represented by its Secretary.
5. The Velimukku Service Co-operative Bank Limited No. 7725, Velimukku South, Malappuram District Represented by its Secretary.
6. The Parappur Service Co-operative Bank Limited No. D 1987, Parappur, Malappuram District Represented by its Secretary.
7. The Nannambra Service Co-operative Bank Limited No. 393, Kodinhi, Malappuram District, Represented by its Secretary.
8. The Parappanangadi Co-operative Service Bank Limited No. F 2302, Parappangadi, Malappuram District, Represented by its Secretary.
9. The Thennala Service Co-operative Bank Limited No. F 720, H.O.Mele Kozhichena, Malappuram District, Represented by its Secretary.
10. The Othukkungal Service Co-operative Bank

Limited No. F 1039, Othkkungal,
Malappuram District, Represented by its Secretary.

By Adv. Sri. O.D. Sivadas

Respondents:

1. The Union of India, represented by the Secretary to Government, Ministry of Finance, North Block, Raisana Hill, New Delhi – 110001
2. The Commissioner of Income Tax (TDS), Central Revenue Building, I.S.Press Road, Ernakulam., Pin -682 018.
3. The Income Tax Officer, (TDS), Ayakar Bhavan, North Block, Mananchira, Kozhikode, Pin-673 001
4. The Malappuram District Co-operative Bank Ltd, District Co-operative Bank Building, Malappuram, represented by its General Manager., Pin 676 505,

By

ASGI Sri. P. Vijayakumar
Standing Counsel Sri. Christopher Abraham, Income Tax

This writ petition having come up for admission on 24.04.2020, the court on the same day passed the following:

ORDER

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Dated this the 24th day of April, 2020

ASGI takes notice for the 1st respondent. Standing Counsel for Income Tax takes notice for respondents 2 and 3. Petitioners to take out notice by e-mail to the 4th respondent. Petitioners to provide e-mail id of the 4th respondent to Registry.

Operation of Exts.P1 to P10 and all further proceedings pursuant thereto, as against the petitioners, shall stand stayed till 27.05.2020.

Post the writ petition on 27.05.2020.

N. NAGARESH, JUDGE

Appendix

Petitioner's Exhibits:

Ext. P1- True copy of the proceeding 16.03.2020 issued by the 4th respondent to the 1st petitioner.

Ext. P2- True copy of the proceeding 16.03.2020 issued by the 4th respondent to the 2nd petitioner.

Ext. P3- True copy of the proceeding 17.03.2020 issued by the 4th respondent to the 3rd petitioner.

Ext. P4- True copy of the proceeding 18.03.2020 issued by the 4th respondent to the 4th petitioner.

Ext. P5- True copy of the proceeding 16.03.2020 issued by the 4th respondent to the 5th petitioner.

Ext. P6- True copy of the proceeding 13.03.2020 issued by the 4th respondent to the 6th petitioner.

Ext. P7- True copy of the proceeding 16.03.2020 issued by the 4th respondent to the 7th petitioner.

Ext. P8- True copy of the proceeding 13.03.2020 issued by the 4th respondent to the 8th petitioner.

Ext. P9- True copy of the proceeding 17.03.2020 issued by the 4th respondent to the 9th petitioner.

Ext. P10- True copy of the proceeding 16.03.2020

issued by the 4th respondent to the 10th petitioner.